

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:4925
ANSWERED ON:13.08.2014
LEAKAGE OF EXAMINATION PAPER
Anwar Shri Tariq;Pal Shri Jagdambika

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the incidents of examination paper leakages with regard to competitive exams and job selection examinations conducted by the central agencies are on the rise;
- (b) if so, the details thereof;
- (c) the details of such cases registered during the last three years, State- wise including Uttar Pradesh; and
- (d) the action taken against the people found guilty in this regard?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a): No, Madam.

(b): Does not arise.

(c) & (d): No incident of leakage in the examinations conducted by the Union Public Service Commission (UPSC) has been reported during the last three years. In the case of Staff Selection Commission (SSC), no case of leakage of examination papers has been conclusively proved as yet. Position relating to examinations conducted by Railways during the last three years is mentioned below:

Sl. No.	Year	State-wise break up of Cases registered	Action taken
1	2011-12	Nil	Nil
2	2012-13	2 cases. Both in Allahabad, Uttar Pradesh.	North Central Railway and Northern Railway has taken up for investigation.
3	2013-14	2 cases. One in Delhi and the Pradesh and Crime Branch of Delhi Police.	23 persons have been arrested other at Chandigarh. by Special Task Force of Uttar